GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:5261 ANSWERED ON:14.08.2014 PENDING HYDRO POWER PROJECTS Kateel Shri Nalin Kumar

Will the Minister of POWER be pleased to state:

- (a) whether a number of hydro power projects are pending for environmental clearance in the country including Gundia, Dakshina Kannada district in Karnataka:
- (b) if so, the dates on which each of those project proposals was submitted for environmental clearance;
- (c) the criteria fixed to accord clearance to the hydro power projects in the country;
- (d) whether the hydro-electric power projects having a capacity of 1000 MW across the various States have been accorded clearance by the Ministry of Environment and Forests in the recent past and if so, the details thereof, project and State-wise; and
- (e) the steps being taken by the Government for expeditious clearance of those project proposals and the time frame for the same?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a) & (b): Yes, Madam. The details of Hydro Power Projects pending for environmental clearance as per information provided by Nodal Ministry i.e. Ministry of Environment and Forests & Climate Change (MoEF & CC), is Annexed.
- (c): The Environment Impact Assessment (EIA) Notification, 2006 mandates prior environmental clearance to various developmental projects including River Valley Projects.
- (d): During the last six years, one project above 1000 MW namely; Damwe Lower HEP (1750 MW) project in Lohit District of Arunachal Pradesh has been accorded environmental clearance on 12.02.2010 by MoEF & CC.
- (e): The status of environment clearance is being monitored regularly by Central Electricity Authority (CEA) and Ministry of Power. Regular interaction is held with officials of MoEF & CC for clearance of projects.